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**NATIONAL COMPANY LAW TRIBUNAL**  
**KOLKATA BENCH**  
**KOLKATA**

C.P.No.23/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**  
**Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Peerless Hospitex Hospital & Research Centre Ltd		
Under Section		55(3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of		Signature with date

① RANTU DAS,  
 Practicing Company Secretary. } Petitioner.  
 ② Debanjan Banerjee  
 Advocate. }  
 ③ RITA MAITY, PCS. } ORDER

R.Cm  
 09/10/2017.

Ld. Counsel for the petitioner are present.

It appears that Registrar of Companies (RoC) has filed his report dated 10/08/2017 wherein it is only mentioned that the company has filed e-form MGT – 14.

In compliance of our order dated 28/08/2017 RoC is directed to submit the complete report regarding issue of 7% 18,00,000 Redeemable Non-cumulative Preference Shares of Rs, 100 each, Series – B in full redemption of existing 7% 18,00,000 Rdeemable Non-cumulative Preference Shares of Rs, 100 each, Series -A.

STATEMENT OF COMMISSIONER  
REGISTRATION

Petitioner is directed to serve the copy of this order on the RoC and RoC is further directed to submit the detail report within 15 days. Petitioner is further directed to file affidavit of service within 7 days.

List the matter on 20/11/2017.

sd

(Jinan K.R.)  
Member (J)

sd

(Vijai Pratap Singh)  
Member (J)